IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH

Date of Order 25, 9, 1995.

O.A. No. 388/1995.

Hukum Singh

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....Applicant.

Versus

Union of India & others

....Respondents.

CORAM: HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN. HON'BLE MS. USHA SEN, ADMINISTRATIVE MEMBER.

For the applicant - Mr. K.K. Shah, advocate.

ORDER (ORAL)

(Hon'ble Mr. Gopal Krishna, Vice Chairman)

Applicant, Hukum Singh, has filed this Application under Section 19 of the Administrative Tribunals Act, 1985, praying therein for a direction to the respondents to consider his case for the post of Postal/Sorting Assistant from the date when person lower in merit than the applicant has been given appointment.

- We have heard the learned counsel for the applicant and have perused the records.
- The case of the applicant is that in response to an advertisement in the newspaper calling for applications from O.B.C. candidates for the post of Postal/Sorting Assistant in different Postal Zones vide Annexure A/1, he applied for the same to the Respondent No. 2. However, the last candidate shown selected had obtained 78% marks which the applicant states were lower than that of the applicant. Since the applicant had obtained 83.8% marks in the Visharad Cikmar Examination which he claims to be equivalent to

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Intermediate/Ist Year T.D.C. (12th Class), been included the name of the applicant should have for in the select list of the candidates.

- Aggrieved by non selection, the applicant made a representation to the concerned authority vide Annexure-3, dated 27.6.1995 which has so far not been decided.
- respondents to take a decision on the representation at Annexure A/3, dated 27.6.95 on merits through a speaking order. If the applicant is aggrieved by any decision taken on his representation, he shall be at liberty to file a fresh O.A. The Application is disposed of accordingly.

(USHA SEN) ADMINISTRATIVE MEMBER CALANA (GOPAL KRISHNA) VICE CHAIRMAN

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Section officer (Record)

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